

- (c) if so, the details thereof;
- (d) whether the policy/scheme is being implemented in all the States/Union Territories effectively;
- (e) if so, the details thereof and if not, the reasons therefor, State-wise;
- (f) whether it is likely to be a major health hazard due to lack of proper management of medical waste;
- (g) if so, the details thereof;
- (h) whether the State Government have demanded Central assistance for the implementation of these schemes/policies;
- (i) if so, the action taken by the Government in this regard; and
- (j) if not, the time by which a policy/scheme is likely to be formulated or any instructions/guidelines are likely to be issued to the State Governments in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Yes, Sir.

(b) to (g) The existing Policy on Hospital Waste Management advocates the establishment of infection control, and Waste Management Committees to be set up in all Hospitals in the public and private sectors, to devise procedures and systems for proper waste disposal. The need for adopting cost-effective measures for Hospital Waste Management, to evaluate technical options, training requirements and creation of awareness and motivation of Staff have also been recognised. The Ministry of Environment & Forests has since issued the draft Bio-Medical Waste (Management & Handling) Rules, 1997 on 16.10.97, inviting objections and suggestions from the public. The rules *inter-alia* prescribe the procedure, and specify the responsibility for handling Bio-Medical Waste. These rules will be implemented in States/Union Territories through appropriate authorities after final notification. The improper management of Bio-Medical Waste may likely pose major health hazardous in various forms. The infectious waste may spread various diseases.

- (h) No such request has been received.
- (i) Does not arise.

(j) The State Governments/Union Territory Administrations have been addressed in March, 1997 to take urgent steps to construct and install incinerators of alternative method for disposal of hospital wastes in all the hospitals under their control. While installing the incinerators, the standards and guidelines for Hospital Waste Management prepared by Central Pollution Control Board may also be kept in view.

#### LPG Lines

4952. SHRI K.S. RAO :  
SHRI PRABHUNATH SINCH :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the present position of the project for supplying cooking gas through pipelines to house holds in Delhi;
- (b) the reasons for delay in implementing the project;
- (c) whether the Government have received a proposal from Gas Authority of India Ltd. (GAIL) to form a joint venture with one of the Oil Companies for gas distribution project in Delhi;
- (d) if so, the details thereof indicating categories of consumers and the areas in Delhi to be covered by the project, the cost and the benefits to be accrued to the consumers; and
- (e) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) and (b) GAIL has already implemented the pilot project for supplying natural gas to about 1200 domestic and industrial consumers in areas of Bapa Nagar, Kaka Nagar and Pandara Park in Delhi. Further extension of this scheme has been taken up.

(c) Yes, Sir.

(d) GAIL has proposed formation of Joint Venture Company with BPCL to implement the gas distribution project in Delhi. The Project at an estimated cost of Rs. 537 crores will cover domestic, commercial and automobile sectors in various parts of the National Capital Region of Delhi. Once implemented, the consumers will have continuous supply of cooking gas.

(e) The Government has approved the formation of the Joint Venture Company.

the comparative figures of wage structure of organised industrial workers in India with other Asian countries and in the developed countries of the world?

#### Wages Structure of Organised Sector

4953. DR. SUGUNA KUMARI CHELLAMELLA :  
SHRI AJOY MUKHOPADHYAY :

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : A statement showing the comparative figures of wages of organised industrial workers in India with other Asian countries and in the developed countries of the world is annexed.

Will the Minister of LABOUR be pleased to state

#### Statement

*This table shows Average Wages per worker in manufacturing as a whole and by a major industry group or division in india, other Asian and Developed Countries*

	Currency	Period	1995
<b>Asian Countries</b>			
India	Rupees	Monthly	1211.00
Pakistan	Rupees	Monthly	1501.00 (1993)
Srilanka	Rupees	Daily	145.35
China	Yuan	Monthly	430.75
Hong Kong	Dollars	Daily	278.00
Japan	Yen	Monthly	371356.00 (1993)
Malaysia	Ringgit	Monthly	928.00 (1994)
Singapore	Dollars	Monthly	2157.30
Republic of Korea	Won	Monthly	1123.90
Thailand	Baht	Monthly	5000.00
<b>Developed Countries</b>			
Australia	Dollars	hours	15.59
Canada	Dollars	hours	16.20
France	Francs	hours	50.63 (1993)
Germany	Mark	hours	25.48
UK	Pound	hours	7.85
USA	Dollars	hours	12.37

Note—Source: Year Book Labour Statistics, 1997 of I.L.O.

—Combined figure of men and women.

—Information is not available in respect of Bangladesh, Bhutan, Maldives and Nepal.